

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.396/95/HDB/2022
NAME OF THE COMPANY	Uma Vani Indukuri & Asha Automine Pvt Ltd
NAME OF THE PETITIONER(S)	Tata Capital Financial Services
NAME OF THE RESPONDENT(S)	Uma Vani Indukuri & Asha Automine Pvt Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Mr. Hritik Shekhar for the Petitioner.

Ld. Counsel for the Petitioner stated that he wants to file substitution application.

Matter is adjourned to 27.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)